private sector has been left free to develop. Government considers that these policy changes are best suited to this country at the present stage of its industrial development and in the context of its overall social objectives. As regards balanced regional development, Government continues to hold the view that this cannot be left largely to the whims of individual entrepreneurs operating on the basis of profit motive and that, at the same time, individual entrepreneurs in the private sector should show a greater awareness of their social responsibility for balanced regional development.

दिल्ली में भिखारी

158. सरदार गुरुचरण सिंह तोहड़ा : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में भिखारियों की संख्या दिन-प्रति-दिन बढ़ रही है; और

(ख) यदि हां, तो इस बढ़ती हुई भिक्षावृत्ति को रोकने के लिए सरकार और क्या कदम उठाने का विचार रखती है ?

†[BEGGARS IN DELHI

*158. SARDAR GURCHARAN SINGH TOHRA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state

(a) whether it is a fact that the number of beggars in Delhi is increasing day by day; and

(b) if so, what further steps Government propose to take to curb this increasing practice of beggary?]

विधि तथा समाज कल्याण मंत्री (श्री पी० गोविंद मेनन) : (क) कुछ समय से नियमित आवधिक सर्वेक्षण न किए जाने के कारण यह कहना कठिन है कि क्या दिल्ली में भिखारियों की संख्या बढ़ रही है । सितम्बर, 1969 में किए गए सर्वेक्षण में यह अन्दाजा लगाया गया था कि दिल्ली महानगर में लगभग 3,500 भिखारी हैं, जिनमें से लगभग 700 भिखारी गृहों में रहते हैं ।

(ख) वर्तमान चार गृहों के अतिरिक्त दिल्ली प्रशासन का 1970—71 में चार नए भिखारी गृह खोलने का प्रस्ताव है ।

†[THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GOVINDA MENON) : (a) In the absence of regular periodical surveys in the recent past, it is difficult to say whether the number of beggars in Delhi is increasing. In a survey undertaken in September, 1969, it was estimated that there were about 3,500 beggars in the metropolitan city of Delhi including about 700 accommodated in Beggar Homes.

(b) In addition to the existing four homes, the Delhi Administration propose to start four new beggars homes during 1970-71.]

EFFECT OF DELICENSING ON SMALL INDUSTRIES

*159. SHRI M. V. BHADRAM :

SHRI BALACHANDRA MENON :

SHRI S. G. SARDESAI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Federation of Associations of Small Industries of India has expressed fears that delicensing of industries upto the investment of Rs. one crore would adversely affect small industries;

(b) whether the Federation has demanded a differential tax structure for large and small industries, particularly for the delicensed industries, with a view to make it prohibitive for the large scale sector to intrude into the field of small industries; and

(c) if so, what are Government's views thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) Yes, Sir.

(c) Government consider that the raising of the exemption limit in res-

pect of industrial licensing upto an investment of Rs. 1 crore is not expected to affect the growth of the small scale sector as adequate safeguards have been provided for the purpose. The area of reservation of this sector is also being enlarged. As regards the Federation's request for differential tax structure, any concrete proposals submitted in this regard would require to be examined in detail by the concerned Ministries.

उद्योगों द्वारा उत्पादन क्षमता का अनधिकृत विस्तार

*160. श्री सूरज प्रसाद : क्या औद्योगिक विकास, आन्तरिक व्यापार और समवाय कार्य मंत्री 23 फरवरी, 1970 को राज्य सभा में अतारांकित प्रश्न संख्या 31 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा उन पैंतालीस औद्योगिक फर्मों के विरुद्ध क्या कार्यवाही की गई है, जिन्होंने अपनी लाइसेंसशुदा उत्पादन क्षमता में अनधिकृत वृद्धि कर के उत्पादन बढ़ाया है ; और

(ख) यदि कोई कार्यवाही नहीं की गई है, तो उसके क्या कारण हैं ?

†[UNAUTHORISED EXPANSION OF PRODUCTION BY INDUSTRIES

*160. SHRI SURAJ PRASAD : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply to Unstarred Questions No. 31 given in the Rajya Sabha on the 23rd February, 1970 and state :

(a) what action has so far been taken by Government against the forty-five industrial concerns who have unauthorisedly exceeded their licensed capacity of production; and

(b) if no action has been taken what are the reasons therefor?]

औद्योगिक विकास, आंतरिक व्यापार तथा समवाय कार्य मंत्री (श्री फखरुद्दीन अली अहमद) :

(क) और (ख) जिन औद्योगिक फर्मों ने अनधिकृत रूप से लाइसेंस शुदा उत्पादन क्षमता से अधिक क्षमता बढ़ा ली है उनके बारे में कार्यवाही करने के प्रश्न पर सरकार अभी भी विचार कर रही है ।

†[THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) and (b) The question of action to be taken in respect of industrial concerns who have unauthorisedly exceeded their licensed capacity is still under examination of Government.]

*161. [*Transferred to the 8th May, 1970.*]

SIGNING OF TWO PROTOCOLS BY INDIA AND USSR

*162. CHAUDHARY A. MOHAMMAD : Will the Minister of STEEL AND HEAVY ENGINEERING be

(a) whether it is a fact that India and the USSR have signed two protocols in regard to bulk orders for products of the Heavy Engineering Corporation and another for expansion of the capacity of Bokaro Steel Plant from 1.5 million tonnes to 4 million tonnes;

(b) whether these protocols are a follow-up of the one signed in protocol December, 1968;

(c) whether it is a fact that the progress made after signing the protocol of 1968 has been very slow; and

(d) if so, whether the Government of India have urged the Government of USSR to implement the agreement with utmost urgency?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) Two Protocols were signed on the 20th February, 1970, with the Chairman of the State Committee for Foreign Economic Relations of the U.S.S.R., one by the Minister for Industrial Development, Internal